# Central Administrative Tribunal Principal Bench: New Delhi

OA No. 757/2000 OA No. 758/2000 OA No. 759/2000 OA No. 760/2000 OA No. 761/2000

New Delhi this the 2nd day of May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman Hon'ble Mr. V.K. Majotra, Member (A)

## OA-757/2000

Dr. Palash Gupta, 70, Lok Nayak Apartments Sector-IX, Rohini, Delhi.

...Applicant

#### Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
   Govt. of NCT of Delhi,
   Hari Nagar, New Delhi.
   ...Respondents

## OA-758/2000

Dr. Rajesh Kumar House No. 66, Janak Park Hari Nagar New Delhi-64. ....Applicant

## Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
   Govt. of NCT of Delhi,
   Hari Nagar, New Delhi . . . . . . . . . . . Respondents

### OA- 759/2000

Dr. S.D. Mishra
Room No. 113 Safdarjung Barracks
New Kidwai Nagar, New Delhi. ...Applicant

#### Versus

 Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department,
 Jawaharlal Nehru Marg, Delhi.

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Deen Dayal Upadhyay Hospital,
 Govt. of NCT of Delhi,
 Hari Nagar, New Delhi. ...Respondents

#### OA-760/2000

Dr. Chetan Anand Bhanot P-13 Prasad Nagar MIG Flats New Delhi-64

...Applicant

#### Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- Deen Dayal Upadhyay Hospital,
   Govt. of NCT of Delhi,
   Hari Nagar, New Delhi. ...Respondents

## OA-761/2000

Dr. Mithilesh Singh CB-37 D, DDA Flats Hari Nagar, New Delhi-64.

... Applicant

#### Versus

- Govt. of NCT of Delhi through Secretary Health, Health & Family Welfare Department, 1, Jawaharlal Nehru Marg, Delhi.
- 2. Deen Dayal Upadhyay Hospital,
   Govt. of NCT of Delhi,
   Hari Nagar, New Delhi. ...Respondents

(By Advocate: Shri Ch. Amarjit Singh with Shri R.C. Batra, for the applicants)

## ORDER (Oral)

## By Mr. Justice Ashok Agarwal, Chairman

Applicants have been appointed as Sr. Residents in the Deen Dayal Upadhyay Hospital on purely Provisional and adhoc basis for a specified period or till such time regular appointments are made whichever earlier. A Public Notice inviting applications for the said posts have been issued on 26.3.2000. Applicants have applied in response to the said advertisement at Annexure A-3.

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2. Having regard to the aforestated facts, we find that the present OAs are pre-mature. In the circumstances, on prayer made on behalf of the applicants permission is granted to withdraw the OA with liberty.

(V.K. Majotra) Memnber (A)

(Ashok Agarwal Chairman

cc.